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GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2484

TO BE ANSWERED ON AUGUST 03, 2023

NUMBER OF HOUSES ALLOCATED UNDER PMAY

NO. 2484. SHRI R.K. SINGH PATEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses allocated in various States in the country, including Uttar Pradesh, under Pradhan Mantri Awas Yojana (PMAY) during the last three years, State-wise;
- (b) whether the houses are not being constructed in large numbers within the prescribed timeframe and if so, the reason therefor;
- (c) the number of such beneficiaries who have been allocated houses under the said scheme so far; and
- (d) the number of such persons who have not been allocated houses under this scheme so far along with the time by which such allocations are likely to be made?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The State/UT-wise details of houses sanctioned, grounded for construction and completed/delivered in various States including Uttar Pradesh during the last three years under PMAY-U are at Annexure.

The houses have been progressively completed as per sanction over the years. Against the validated demand of 1.12 crore houses, as on 24.07.2023, 118.90 lakh houses have been sanctioned under PMAY-U, out of which, 112.25 lakh have been grounded for construction; of which 75.51 lakh are completed/ delivered to the beneficiaries. Remaining houses are at various stages of construction.

The projects under PMAY-U have been progressively (year-onyear) submitted by States/Union Territories (UTs) to the Ministry for consideration of Central Assistance. The completion time of the houses generally takes 12 to 18 months for individual houses and 24 to 36 months in case of multistoreyed houses sanctioned under the scheme.

There are no fixed targets under PMAY-U scheme. Based on the proposals submitted by States/UTs, all proposals have been sanctioned by the Ministry. No further projects are pending with the Ministry for approval. The implementation period of PMAY-U which was earlier up to 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, without changing its funding pattern and implementation methodology to complete all houses sanctioned under the scheme.

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State/UT-wise details of houses sanctioned, grounded for construction and completed/delivered in various States including Uttar Pradesh during the last three years under PMAY-U

S. No.		Name of the State/UT	No. of Houses Sanctioned	No. of Houses Grounded for Construction*	No. of Houses Completed/Delivered*
1		Andhra Pradesh	11,03,458	11,72,022	4,22,355
2		Bihar	52,760	1,61,613	59,314
3		Chhattisgarh	1,27,822	69,155	98,034
4		Goa	2,215	2,218	2,217
5		Gujarat	4,80,554	4,12,466	4,93,136
6	States	Haryana	25,454	42,604	39,412
7		Himachal Pradesh	6,571	5,805	5,714
8		Jharkhand	78,731	73,344	50,728
9		Karnataka	1,21,453	1,91,027	1,35,851
10		Kerala	65,104	42,974	45,725
11		Madhya Pradesh	3,17,296	3,13,019	3,46,466
12		Maharashtra	6,11,383	6,37,752	5,26,531
13		Odisha	74,118	72,625	63,853
14		Punjab	49,796	61,045	49,757
15		Rajasthan	1,67,293	1,32,219	1,10,653
16		Tamil Nadu	1,99,564	74,926	2,57,322
17		Telangana	74,163	64,947	1,26,360
18		Uttar Pradesh	4,87,385	5,47,502	7,84,725
19		Uttarakhand	34,971	30,656	14,932
20		West Bengal	3,03,671	2,63,121	1,81,304
Sub-total (States)		otal (States)	43,83,762	43,71,040	38,14,389
21	ഗ	Arunachal Pradesh	2,538	2,532	4,971
22	States	Assam	62,735	96,842	62,406
23	St	Manipur	17,534	16,394	7,700
24	East	Meghalaya	65	2,941	752
25	Ш	Mizoram	10,727	28,358	3,938
26	North	Nagaland	3,900	14,159	10,861
27	Z	Sikkim	160	135	160
28		Tripura	25,919	28,058	21,608
Sub-total (NE States)		al (NE States)	1,23,578	1,89,419	1,12,396
29	s S	A&N Islands	350	340	27
30	Lie	Chandigarh	675	675	675
31	rito	D&NH and D&D	4,358	4,713	5,328
32	Ter	Delhi	10,747	10,747	10,747
33	Union Territories	J&K	14,639	22,580	14,093
34	Jnic	Ladakh	-	151	279
35	ر	Lakshadweep	-	-	-
36		Puducherry	4,446	4,369	5,298
Sub-total (UTs)			35,215	43,575	
Grand Total			45,42,555	46,04,034	39,63,232

*Houses grounded and completed/delivered during the period includes grounded, completed houses which were sanctioned in preceding years.